

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 526 of 1999.

Thursday this the 29th day of April, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

1. C. Johnson, Salaried Commission Bearer, Trivandrum
Trivandrum - Rajkot Express,
Divisional Commercial Manager (Catering),
Southern Railway, Thiruvananthapuram.
2. P. Jothivel, Commission Server, -do-
3. Mohideen Abdul Khader, -do-
4. P.P. Padmakumar, -do-
5. A. Subramanian, -do-
6. R. Guruswamy, -do-

..(Applicants)

(By Advocate Shri P.K. Madhusoodhanan)

Vs.

1. The Divisional Commercial Manager (Catering), Southern Railway, Thiruvananthapuram.
2. The Senior Commercial Manager, Catering Department, Head Quarters Office, Southern Railway, Park Town, Madras - 3.
3. Union of India, represented by its General Manager, Southern Railway, Park Town, Madras-3.

;: (Respondents)

(By Advocate Shri P.A. Mohammed.)

The application having been heard on 29th April, 1999, the Tribunal on the same day delivered the following:

...2/-

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicants seek to direct the first respondent to consider and pass orders on A-2 and identical representations of the remaining applicants as well taking into consideration A-1 and A-3 and appointment of juniors of the applicants in group 'D' posts within a time limit.

2. When the Original Application was taken up for hearing on admission the learned counsel appearing for the applicants submitted that the applicants may be permitted to submit a joint representation to the second respondent for redressal of their grievance. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly the applicants are permitted to submit a joint representation to the second respondent within three weeks from today. If such a representation is received, the second respondent shall consider the same and pass appropriate orders within four months from the date of receipt of the representation.

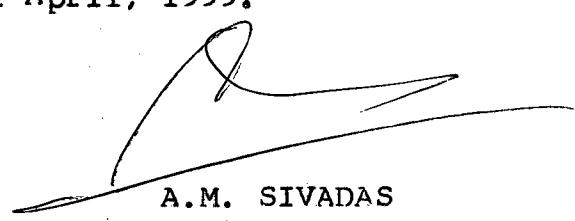
4. Original Application is disposed of as above.

No costs.

Dated this the 29th day of April, 1999.



B.N. BAHADUR
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURES REFERRED TO IN THE ORDER

1. Annexure-A1 : True photo copy of Office Order of First respondent O.O No.7/98/Catg.

2. Annexure-A2 : True photo copy of representation submitted by the applicants 1 & 2 before the first respondent.
3. Annexure-A3 : True photo copy of Office Order dated 17.8.98 No.24/98/ET.

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